

MANIPUR**GAZETTE****EXTRAORDINARY
PUBLISHED BY AUTHORITY****No. 241****Imphal, Thursday, October 22, 2026****(Asvina 30, 1948)****GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)****NOTIFICATION****Imphal, the 21st October, 2026**

No. RRDP-30/1/2021-DP-DP: In pursuance of State Cabinet decision taken on 29-05-2026 and in exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Manipur is pleased to order **one-time age (upper age) relaxation of 2 years on direct recruitments** in all categories of Government jobs/services **till 31st December 2026**. Consequently, the upper age limit of the candidates shall be **40 years for Unreserved category, 43 years for OBC category and 45 years for ST/SC category as one time measure**.

2. With the issue of this notification, the age limit prescribed in the relevant column of Recruitment Rules and Service Rules of the organized services/other services shall be deemed to have been amended accordingly.

3. This order shall come into force with effect from the date of its publication in the State Gazette and will also be applicable to the direct recruitment examinations conducted by MPSC, MSSC and Departments concerned till 31st December 2026.

By orders & in the name of Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

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